

STATEMENT OF INSTITUTION OF CASES AS ON 24TH SEPTEMBER 2018																				STATEMENT OF DISPOSAL OF CASES AS ON 26TH SEPTEMBER 2018																							
S.No.	Discription	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	Total	S.No.	Discription	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	Total	Pendency	
1	Petition	24	20	20	56	155	328	333	271	284	437	523	981	478	545	707	829	717	735	7443	1	Petition	24	20	20	56	155	328	333	271	283	437	522	940	428	421	433	282	261	180	5394	2049	
2	Review Application	0	1	2	2	3	7	17	5	9	11	14	19	9	11	2	9	22	1	144	2	Review Application	0	1	2	2	3	7	17	5	9	11	14	19	9	11	2	9	22	1	144	0	
3	Appeal	12	15	32	5	12	18	15	11	9	11	2	22	19	7	5	3	9	3	210	3	Appeal	12	15	32	5	12	18	15	11	9	11	2	22	19	7	5	3	9	3	210	9	
4	AERA Appeal	0	0	0	0	0	0	0	0	0	5	14	12	15	3	0	9	2	7	67	4	AERA Appeal	0	0	0	0	0	0	0	0	0	5	14	12	15	3	0	9	2	7	67	0	
5	CYBER Appeal	0	0	0	0	0	0	1	0	8	6	11	4	10	8	34	3	1	7	93	5	CYBER Appeal	0	0	0	0	0	0	0	0	0	8	6	11	4	10	8	34	3	1	7	93	25
6	Received on Transfer from Trai	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16	6	Received on Transfer from Trai	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16	59	
7	Received on Transfer from High Court	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	Received on Transfer from High Court	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16	0
8	On Remand from SC	5	1	1	0	2	3	10	6	7	1	0	0	0	0	0	0	0	0	13	8	On Remand from SC	5	1	1	0	2	3	10	6	7	1	0	0	0	0	0	0	0	0	13	0	
9	Executition Applicaton	0	0	0	7	2	18	27	4	10	36	24	46	15	27	12	30	15	13	36	9	Executition Applicaton	0	0	0	7	2	18	27	4	10	36	24	46	15	27	12	30	15	13	36	0	
11	M.A. in D/o matters	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	5	4	21	286	11	M.A. in D/o matters	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	5	4	21	286	26	
	Grand Total	57	37	55	70	174	374	403	297	327	507	588	1084	559	601	763	888	770	787	8341		Grand Total	57	37	55	70	174	374	403	297	326	506	586	1040	492	462	449	325	300	213	6166	2175	